NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) 93 (ND)/2017

PRESENT: SMT. INA MALHOTRA,

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s TR Computers Pvt. Ltd. And APC Air Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

None

ORDER

In the interest of justice adjourned to 22nd January, 2018.

(Ina Malhotra)
Member (J)